DEPUTY MINISTER THE IN THE

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MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b) M.M.T.C. have incurred some losses for export ol iron ore to Japan in previous years. This was due to various cost factors connected with mining, inland transportation handling at ports, etc. For commercial considerations, it is not advisable to disclose the amount of these

(c) M.M.T.C. are negotiating with the Japanese buyers for further upward revision of prices under the subsisting contracts.

Birla Textile Mill in Malaysia

*744. SHRI N. R. CHOUDHURY: SHRI HARSH DEO MALAVIYA: SHRI **KALI** MUKHERJEE: SHRI KALYAN ROY:

Will the Minister of COMMERCE he pleased to state:

- (a) whether the Birla group of industries have set up a textile mill in Penang in Malaysia;
- (b) whether the products of this mill arc of a higher quality and compete with Indian textiles in foreign markets thereby depriving India of valuable foreign exchange; and
- (c) what is the amount of foreign ex change earned by permitting Birlas to open a textile mill in Penang?

THE DEPUTY MINISTER IX THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) Yes, Sir.

- (b) Exports of Indian textile goods have not been adversely affected by the products of the Mill.
- (c) According to the available information, the Indian participants' earnings in foreign exchange, since implementation of the project, work out to about Rs. 9.38 lakhs.

उदयोगपतियों की विदेशों में उदयोगों की स्थापना के लिये सरकार की सहायता *745. श्री जगदीश जोशी: श्री कल्पनाथः

श्री गुणानन्द ठाकर:

Ojmtions

क्या बाणिज्य मंत्री यह बताने की क्षपा करेंगे कि:

- (क) कितने उदयोगपति विदेशों में उद्योग स्थापित कर रहे हैं; ग्रौर
- (ख) सरकार उन्हें क्या सहायता तथा सहयोग दे रही है?

f[Government's Assistance to **Industrialists for Setting up Industries** Abroad

•715. SHRI JAGDISH JOSHI-SHRI KALP NATH: SHRI GUNANAND THAKUR: SHRI KAMALNATH JHA: SHRI NATHI SINGH:

Will the Minister of COMMERCE be pleased to state:

- (a) what is the number of industrialists who are selling up industries in foreign countries; and
- (b) what assistance and cooperation is being given by Government to the in-]

वाणिज्य मंत्रालय में उपमंत्री (श्री ए० सी० जार्ज): (क) विदेशों में संयक्त उद्यमों की अनमोदित परियोजनाओं में से इस समय 96 सिक्रय योजनाएं हैं जिनमें से 43 उत्पादनरत हैं और 53 कार्यान्वित की जा रही हैं।

(ख) एक विवरण सभा पटल पर रखा जाता है।

विवरण

निवेश के अवसरों, विदेशी निवेश की विधियों, कराधान सम्बन्धी ग्रीर विनियमों, विदेशी मद्रा की प्राप्तियों को स्वदेश भजने,

■f [] English translation.

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मार्थिक स्थितियों, तथा इस प्रकार के अन्य मामलों से सम्बन्धित जानकारी का संकलन भारतीय निवेश केन्द्र किया जाना है ताकि विदेशों में संयुक्त उद्यम लगाने के इच्छक उद्यमी उसका उपयोग कर सके। कंट्री प्रोफाइल भी उपलबध कराये जाते हैं।

आर्थिक मंत्रालयों तथा निर्यात संवर्धन संगठनों द्वारा प्रायोजित विभिन्न प्रतिनिधि मंडलों की रियोटी में प्रकाणित संगत जानकारी भावी निवेश कर्ताओं के उपयोग तथा संदर्भ के लिए निर्यात संवर्धन संगठनों के ग्रावधिक बलेटिनों के जरिए परिचा-नित की जाती है।

किसी विशिष्ट देण में संयक्त उद्यम लगाने का फैसला करने से पहले संभाव्यता अध्ययन करने की इच्छक भारतीय व्यावसा-यिक फर्नों को इस प्रकार के ब्रध्ययनों के लिए तकनीकी विशेषज्ञों का दल भेजने की अनुमति दी जाती है और नियमों के अन्तर्गत देव सावश्यक विदेशी मुद्रा की राणि भी दी जाती है। यह माल्म करने में सावधानी बरती जाती है कि आवेदक कम्पनी को प्रत्यक्ष या ग्रप्रत्यक्ष रूप में निर्माण सम्बन्धी पर्याप्त यन्भव हो।

विदेश स्थित भारतीय मिशन वहां दौरे पर आये व्यापारियों का निवेश विधियों, सहयोग की संभावना क्षेत्रीं, उपयक्त स्थानीय सहयोगियों, मेज-बान देश में अनुमति हासिल करने के लिए अपनाई जाने वाली ऋयाविधियों के बारे में पथ प्रदर्शन करते हैं।

t[THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) Of the approval projects for joint ventures abroad, there:

I [] English translation.

are 06 active schemss as of today-IS In product inn and 53 implementation.

(In A statement is laid on the table of the

Statement

Information relating to investment opportunities, laws of foreign Investment, Rules ami Regulations relating to taxation, repatriation of foreign exchange receipts etc. general economic conditions and such other Blatters are compiled 1>\ the Indian Investment Centre for use of prospective Indian entrepreneurs desiring to set tip joint ventures abroad. Country pro-files are also made: available.

Relevant information as brought out in the Report of various delegation sponsored by economic Ministries as well as those sponsored by Export Promotional Organisations is circulated through periodical bulletins of the Export Promotional Organise lions, for use and reference by prospective investors.

The Indian business concern wishing to undertake feasibility studies prior to deciding upon setting up of a joint venture unit in a particular counrn is permitted to send a team of technical experts fot such studies and necessary foreign exchange release, as admissible under the rules, is allowed. Care is taken to see that the applicant Compam, possesses sufficient manufacturing experience direct ly or indirectly.

Indian Missions abroad give guidance to visiting businessmen as regards investment laws and possible fields of collaboration, suitable local collaborators and the proce dines to he followed in obtaining permission in the hosi country.]

Purchase of jumbo Jet*

*71(i. SHRIMATI SUMITRA G. KUL-KARNI':

> SHRIMATI S1'SIIII SHANKAR ADIVAREKAR:

Minister of TOURISM Will AND CIVIL AVIATION be pleased to

(a) whether it is a fact that orders for the purchase of additional Jumbo jets